

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

**CP No.431/241/HDB/2020
AND
IA(CA) 3/2024 in IA No. (CA)239/2023 in CP No.431/241/HDB/2020
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Jakka Vinod Kumar Reddy

...Petitioner

AND

Peregrine Aids Remedies Pvt Ltd & others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No.431/241/HDB/2020

Learned Counsel Ms Sagarika, for respondent present through Video Conference.
Later Learned Senior Counsel Mr Vivek Reddy, for Respondent present through
Video Conference.

Learned Counsel Mr Y Suryanarayana along with Ms Devangi, for applicant
present physically.

At request of the learned senior counsel for respondent matter adjourned to
31.05.2024 for reply submission as a last chance along with IA(CA) 3/2024 in IA
No. (CA)239/2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)